Annexure – 7

Name of the corporate debtor: Crown Realtech Private Limited; Date of commencement of CIRP: 6.12.2019; List of creditors as on: 6.12.2020

List of operational creditors (Government dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Excise and Taxation officer-Cum - Assessing Officer-Faridabad	Government of India	NA	3/9/2020	15,776,168	15,776,168	Tax Arrears	0	0	No	0	0	0	0	0	
2	Haryana real estate regulatory authority, Panchkula	Government of India	N/A	3/9/2020	86,000	86,000	Tax Arrears	0	0	No	0	0	0	0	0	
	Total				**15,862,168**	**15,862,168**		**0**	**0**		**0**	**0**	**0**	**0**	**0**	